

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs.**  
(Establishment Section) Civil Secretariat,  
Srinagar/Jammu

Subject: Promotion in the Jammu and Kashmir Legal (Subordinate) Service.

Government Order No. **11045** -JK(LD) of 2025.  
Dated. 01-09-2025.

Pending confirmation by Departmental Promotion Committee, sanction is hereby accorded to the officiating promotion of the following Jamadars as Daftari in the Jammu and Kashmir Legal (Subordinate) Service in their own pay and grade with charge allowance as admissible under rules :-

S/Shri

1. Sansar Chand
2. Muneer Ahmad Baba
3. Sewa Ram

The officiating promotion shall further be subject to the following conditions:

1. The arrangement shall not confer any preferential right on the aforesaid officials and shall be subject to the confirmation by the DPC.
2. The arrangement shall be subject to the outcome of writ petition/ OA, if any, pending before any court of Law/ Tribunal.
3. The seniority of the promotes shall be fixed in the cadre of Daftari after their confirmation/ regularization by DPC.
4. The officials on their officiating promotion shall continue in their respective offices till further orders.

**By Order of Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government  
Dated. 01.09.2025

No. LAW-Estt/183/2025-10  
Copy to the:

1. Commissioner Secretary to Government, General Administration Department.
2. Presiding Officer, MACT, Jammu.
3. Director Finance, Department of Law, Justice and Parliamentary Affairs.
4. Director Litigation, Jammu/Kashmir.



5. Private Secretary to Hon'ble Chief Minister, J&K for information of the Hon'ble Chief Minister.
6. Private Secretary to Secretary to Government, Department of Law, Justice and PA for information of the Secretary.
7. Concerned Officials for information and compliance.
8. Incharge Website
9. Government Order file
10. Concerned file.

*Reyaz Ali Bhat*  
01.09.25

**(Reyaz Ali Bhat)**  
Deputy Legal Remembrancer  
01/09/25.